

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.MeeraSwarup,Tech.Memb
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :10/03/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE-MENTION1003-AT11.30AM-11.35 AM

711-ADM-COURT-CODE-ILLIQUIDSTOCKOPTION -AT 11.35 A.M.

1	SEBI Appeal	81/2022	ARUN KATARUKA HUF Vs. SEBI	ADV. RAUJESH GOVINDRAM KHANDELWAL
2	SEBI Appeal	82/2022 (/0000)	SHRI ANKIT LALITKUMAR SODHANI Vs. SEBI	Raujesh Govindram Khandelwal Advocate for Appell

712-ADM-COURT CODE-AGRODEEMED-AT 11.37 A.M.

3	SEBI Appeal	86/2022	RAJU GHOSH Vs. SEBI	
Sub Matter :		Misc. Application/0001235/2021		
	Misc. Application	1235/2021	RAJU GHOSH- DELAY APPLICATION Vs. SEBI	Md. Bani Israil Advocate
(Main Matter Number :SEBI Appeal/0000086/2022)				

729-ADMISSION-COURT CODE-TRADINGACTIVITIES AT 11.39 A.M.

4	Misc. Application	174/2022	MRS. JAYA HEMANT GHAI AND ANR.-URGENCY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000111/2022)				
	Misc. Application	175/2022	MRS. JAYA HEMANT GHAI AND ANR.-STAY Vs. SEBI	Parinam Law Associates
(Main Matter Number :SEBI Appeal/0000111/2022)				

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	SEBI Appeal	111/2022	MRS. JAYA HEMANT GHAI AND ANR. Vs. SEBI	Parinam Law Associates
Sub Matter :		Misc. Application/0000174/2022		
Sub Matter :		Misc. Application/0000175/2022		

247-ADMDISPOSAL-COURTCODE-ICDRFINE-AT 11.41 A.M.

5	SEBI Appeal	499/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
	SEBI Appeal	500/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruvan Shah, Advocate
Sub Matter :		Misc. Application/0000554/2019		
	Misc. Application	554/2019	ART NIRMAN LITD Vs. NSEIL AND SEBI	
(Main Matter Number :SEBI Appeal/0000500/2019)				

123-ADMDISPOSAL-COURTCODE-OPENINTEREST-AT 11.43 A.M.

6	SEBI Appeal	71/2020	CD Commo Search Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Joby Mathew,Adv. i/b Joby Mathew and Associates
Sub Matter :		Misc. Application/0000074/2020		
	Misc. Application	74/2020	CD Commo Search Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivative Exchange Ltd.	i/b. Joby Mathew and Associates i/b. The Law Point
(Main Matter Number :SEBI Appeal/0000071/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	104/2020	Anand Rathi Commodities Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Saurabh Bacchawat,Adv. i/b Harsh Kesaria, Advocate Anubhav Ghosh,Adv. i/b The Law Point
	Misc. Application	122/2020	Sushil Global Commodities Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
(Main Matter Number :SEBI Appeal/0000125/2020)				
	SEBI Appeal	125/2020	Sushil Global Commodities Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
Sub Matter :		Misc. Application/0000122/2020		
	SEBI Appeal	173/2020	Pumarth Commodities Pvt. Ltd Vs. National Commodity and Derivatives Exchange Ltd.	
	SEBI Appeal	182/2020 (/0000)	Arihant Futures and Commodities Limited Vs. National Commodity and Derivatives Exchange Ltd.	Ashok Singh, Advocate,
	SEBI Appeal	15/2021 (/0000)	SSJ Commodities Pvt. Ltd Vs. NCDEX	Mr.Kamal Agrawal
	SEBI Appeal	495/2021	NIKHIL COMMODITY AND DERIVATIVES PVT. LTD. Vs. NATIONAL COMMODITY AND DERIVATIVES EXCHANGE LIMITE	Mr.Ashok Singh, Advocate

21-ADMISSIONDISPOSAL-PREFERENTIALISSUE- AT 11.45 A.M.

7	SEBI Appeal	114/2021	Geeta M. Saraf Vs. SEBI	
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	115/2021 (/0000)	Manoharlal Saraf Vs. SEBI	
	SEBI Appeal	116/2021	Terrascope Ventures Ltd. Vs. SEBI	Profess Law Associates Vidhii Partners
<u>241-ADMDISPOSAL-COURTCODE-UPSIKLG- AT 11.47 A.M.</u>				
8	SEBI Appeal	323/2021	MR.N. RAVICHANDRAN Vs. SEBI	Mr.P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000368/2021		
	Sub Matter(Disposed) :	Misc. Application/0000369/2021		
	Sub Matter(Disposed) :	Misc. Application/0000370/2021		
	Sub Matter :	Misc. Application/0000946/2021		
	SEBI Appeal	324/2021	MR. PRAVEEN MOHNOT Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000439/2021		
	Sub Matter(Disposed) :	Misc. Application/0000440/2021		
	Sub Matter(Disposed) :	Misc. Application/0000441/2021		
	SEBI Appeal	325/2021	MRS. ANITA RAVICHANDRAN Vs. SEBI	Mr. P R RAMESH, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000525/2021		
	Sub Matter(Disposed) :	Misc. Application/0000527/2021		
	SEBI Appeal	326/2021	MRS. PRIYANKA SINGHVI Vs. SEBI	Mr.P R Ramesh, Advocate
	Sub Matter(Disposed) :	Misc. Application/0000542/2021		
	Sub Matter(Disposed) :	Misc. Application/0000543/2021		
	Sub Matter(Disposed) :	Misc. Application/0000544/2021		
	SEBI Appeal	414/2021	Mr. N. Ravichandran Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000685/2021		
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	415/2021	Mrs. Anita Ravichandran Vs. SEBI	
	Sub Matter(Disposed) :	Misc. Application/0000688/2021		
	Sub Matter(Disposed) :	Misc. Application/0000689/2021		
	Sub Matter(Disposed) :	Misc. Application/0000690/2021		
	SEBI Appeal	416/2021	Mr. Praveen Mohnot Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000724/2021		
	Sub Matter(Disposed) :	Misc. Application/0000725/2021		
	Sub Matter(Disposed) :	Misc. Application/0000726/2021		
	SEBI Appeal	417/2021	Mrs. Priyanka Singhvi Vs. SEBI	Mr. P. R. Ramesh, Advocate K. ASHAR AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000727/2021		
	Sub Matter(Disposed) :	Misc. Application/0000728/2021		
	Sub Matter(Disposed) :	Misc. Application/0000729/2021		
	Misc. Application	946/2021	Mr. N. Ravichandran, ANITA RAVICHANDRAN- URGENCY APPLICATION Vs. SEBI	P. R. RAMESH,ADVOCATE
	(Main Matter Number :SEBI Appeal/0000323/2021)			

451-DISPOSAL-COURTCODE-EXAMINATION- AT 11.49 A.M.

9	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
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84-DISPOSAL-INTERGLOBENONDISCLOSURE-AT 11.51 A.M.

10	SEBI Appeal	681/2021	Inter Globe Finance Ltd. and Ors. Vs. SEBI	Bodhi Legal
	SEBI Appeal	682/2021	Pritam Kumar Choudhary and Anr. Vs. SEBI	Bodhi Legal

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52- ADMDISPOSAL-COURTCODE-JOINTINSPECTION-AT 11.53 A.M.

11	SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
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Sub Matter(Disposed) : Misc. Application/0001330/2021

Sub Matter(Disposed) : Misc. Application/0001331/2021